

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-28/96/4483/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Susmita Phukan Khaund,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the st 21 June, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/4588/2022 Date 20.06.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 21.06.2022 till the morning of 22.06.2022**, as prayed for. Further, the Addl. Sessions Judge cum Special Judge (POCSO), and in her absence, the Addl. District and Sessions Judge, (FTC), Lakhimpur, North Lakhimpur shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/4484/A, dated , 21-06-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)